

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 257 OF 2015

APL No. 244 OF 2017

APL No. 95 OF 2016

Dated: 26th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

APL No. 257 OF 2015

M/s Jaiprakash Power Ventures Ltd **Appellant(s)**

Versus

Madhya Pradesh Electricity Regulatory Commission **Respondent(s)**

Counsel for the Appellant(s) : Anand Kumar Shrivastava
Astha Sharma
Nameeta Singh

Counsel for the Respondent(s) : Surbhi Pandey for R-1
Nitin Gaur
Mr. Ashwin Nayak

APL No. 244 OF 2017

M/s. Jaiprakash Power Ventures Ltd. **Appellant(s)**

Versus

Madhya Pradesh Electricity Regulatory Commission **Respondent(s)**

Counsel for the Appellant(s) : Anand Kumar Shrivastava
Astha Sharma
Nameeta Singh

Counsel for the Respondent(s) : Surabhi Pandey for R1
Tushar Jain
Alok Shankar for R2

APL No. 95 OF 2016

Jaiprakash Power Ventures Limited

.... **Appellant(s)**

Versus

Madhya Pradesh Electricity Regulatory Commission

.... **Respondent(s)**

Counsel for the Appellant(s) : Anand Kumar Shrivastava
Astha Sharma
Nameeta Singh

Counsel for the Respondent(s) : Surabhi Pandey for R1
Ravin Dubey for R2

ORDER

List these matters for hearing on **03.12.2019.**

Ravindra Kumar Verma
Technical Member(electricity)

Justice Manjula Chellur
Chairperson

MK